CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No.13/2003 in OA 1847/1999

New Delhi this the 21st day of April, 2003

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J) Hon'ble Shri V.K.Majotra, Member (A)

Shri T.C.Verma, R/O 1304 (West), Bagichi Tasuk Rai, Kundi Walan, Ajmeri Gate, Delhi-6

..Petitioner

(By Advocate Shri S.K.Gupta)

VERSUS

- Shri Kosal Ram,
 Secretary,
 Ministry of Urban Development,
 Nirman Bhawan, New Delhi.
- Shri Bhawani Singh, Director General of Works, CPWD, Nirman Bhawan, New Delhi.

...Respondents

(By Advocate Shri N.S.Mehta, sr.counsel)

ORDER (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vie Chairman (J)

We have heard Shri S.K.Gupta, learned counsel for the petitioner and Shri N.S.Mehta, learned senior counsel for the respondents in CP 13/2003.

- 2. In pursuance of our previous order dated 24.3.2003, the respondents have filed compliance affidavit on 10.4.2003 which we have seen. We have also seen the annexures to the compliance affidavit. Shri S.K.Gupta, learned counsel for the petitioner seeks an adjourment on the ground that he needs to apprise the petitioner about the legal and other positions.
- 3. The respondents in their compliance affidavit have tendered unconditional apology for the delay in carrying out



directions of the Tribunal. In the the facts and circumstances of the case, we accept the same. A perusal of the Office Memorandum dated 3.2.2003 read with Memorandum dated 25.3.2003 shows that the respondents have indeed complied with the directions of the Tribunal contained in the order dated 6.12.2000 in OA 1847/1999. In the facts and circumstances of the case, we do not find that any useful purpose or end of justice would be served by postponing the contempt petition as requested by Shri S.K.Gupta, counsel. It cannot be held that the respondents have in any way contumaciously or wilfully disobeyed the directions of the aforesaid order.

4. For the reasons given given, CP 13/2003 is dismissed. Notices issues to the alleged contemners are discharged. File is consigned to the record room.

(V.K.Majotra) Member (A)

(Smt.Lakshmi Swaminathan) Vice Chairman (J)

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